

**GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF REVENUE**

**LOK SABHA  
UNSTARRED QUESTION NO. 2178  
TO BE ANSWERED ON MONDAY THE 02<sup>nd</sup> DECEMBER, 2019  
AGRAHAYANA 11, 1941 (SAKA)**

**DIRECT TAX REVENUE COLLECTION**

2178: Shrimati Nusrat Jahan Ruhi

Will the Minister of FINANCE be pleased to state:

- (a) the details of the budget estimate of direct tax revenue collection;
- (b) the details of amount being collected till the second instalment for advance tax payment;
- (c) whether the slowdown of the economy has started to be reflected in the tax collection and if so, the details thereof;
- (d) whether the poor show on the direct tax side makes it impossible for the Government to make any meaningful cut in Goods and Service Tax rates despite increasing pressure from industry; and
- (e) if so, the details thereof?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF FINANCE  
(SHRI ANURAG SINGH THAKUR)**

- (a) Budget estimate of direct tax revenue collection for the Financial Year 2019-2020 is Rs.13,35,000 crore. The details are as under:

(Rs. In Crore)

	Financial Year 2019-2020
Corporate Tax	7,66,000
Personal Income Tax	5,69,000

(Source: Receipt Budget, 2019-2020)

- (b) Net Collection of Direct Taxes till second instalment of Advance Tax is 4,45,242 crores. The details are as under:

(Rs. In Crore)

	Financial Year 2019-2020
Corporate Tax	2,38,514
Personal Income Tax (Include Securities Transaction Tax)	2,06,231
Other Taxes	497

(Source: Pr. CCA, CBDT)

- (C) The net collection of Direct Taxes for the period from April to October, 2019 is Rs. 5,18,084 Crores. (Source: Pr.CCA, CBDT), which is 39% (approximately) of Budget Estimate Target of 13,35,000 Crores. The total net (GST + Non GST) Collections for the period from April to October, 2019 is Rs. 5,43,980 Crores (Source: Pr.CCA, CBIC), which is approximately 49% of Budget Estimates Targets of 11,19,247 Crores.

(d)& (e) Goods and Services Tax (GST) rates on supply of goods and services are fixed / changed by the Government only on the recommendation of the GST Council. GST Council is a federal body represented by the Central and the States. No recommendation of GST Council for any reduction in GST rates is pending with the Government.